

From:
VIRENDRA KUMAR DIXIT, H.J.S.
Registrar General,
High Court of Judicature at
Allahabad.

To:
All the District & Sessions Judges,
Subordinate to the High Court of Judicature at
Allahabad.

No. 173 /JR (S)/2008, Dated Allahabad: May 6, 2008.

Subject: Regarding the representations of Stay/ Premature transfer of
Judicial Officers in annual transfer-2008.

Sir,

With reference to the Court's letter no. 48/ JR(S)/ 2008 dated 29.11.2008, I am directed to say that after consideration Court has been pleased to allow the representations of the following officers who have applied for Stay/ Premature transfer in annual transfer-2008:

Representations of the following Judicial officers for premature transfer have been allowed:

Sl. No.	Name of Officer S/Sri	Designation	Place of posting
1.	Nikunj Mittal	Cl. J. (J.D.)	Iglas (Aligarh)
2.	Udai Bhan Singh	Cl. J. (S.D.)	Auraiya
3.	Ashokeshwar Kumar Ravi	ADJ(FTC)	Ballia
4.	Mohd. Riyaz	ADJ(FTC)	Ballia
5.	Yogesh Chandra Tripathi	ADJ	Banda
6.	Mohd. Adil	ADJ	Budaun
7.	Arun Chandra Srivastava	ADJ(FTC)	Budaun
8.	Satish Chandra Singh	ADJ	Anoopshahr (Bulandshahr)
9.	Sanjay Khare	ADJ(FTC)	Chandauli
10.	Ramesh Tiwari	ADJ	Chitrakoot
11.	Sukh Lal	ADJ	Faizabad
12.	Surendra Kumar Yadav	ADJ(FTC)	Faizabad
13.	Km. Chhavi Asthana	Cl. J. (J.D.)	Faizabad
14.	Charan Singh	ADJ(FTC)	Firozabad

15.	Mahesh Chandra Sharma	ADJ	Fatehpur
16.	Ravish Kumar Atri	Cl. J. (J.D.)	Shikohabad (Firozabad)
17.	Mukesh Mishra	ADJ(FTC)	Ghazipur
18.	Dr. Ram Hit Prasad	ADJ	Gorakhpur
19.	Smt. Sangeeta Srivastava	ADJ(FTC)	Gorakhpur
20.	Ajay Kumar Srivastava (Husband)	ADJ(FTC)	Gorakhpur
21.	Smt. Asha Rani Singh	Cl. J. (J.D.)	Hathras
22.	Rajesh Singh	ADJ(FTC)	Jalaun at Orai
23.	Amar Jeet Tripathi	ADJ(FTC)	Jaunpur
24.	Vinay Kumar Singh	Cl. J. (J.D.)	Bhognipur (Kanpur Dehat)
25.	Krishna Kumar Asthana	ADJ	Kaushambi
26.	Girish Kumar Vaish	ADJ(FTC)	Kushinagar
27.	Suba Singh	ADJ(FTC)	Kushinagar
28.	Veer Bhadra	Cl. J. (J.D.)	Kasia (Kushinagar)
29.	Babu Prasad	Cl. J. (S.D.)	Mehrauni (Lalitpur)
30.	Uma Shanker Sharma	ADJ(FTC)	Lakhimpur Kheri
31.	Smt. Jyotsana Sharma	ADJ(FTC)	Lakhimpur Kheri
32.	Susri Sweta Verma	Cl. J. (J.D.)	Lakhimpur Kheri
33.	Lal Bahadur Singh	Addl.Law Officer U.P. Power Corp.	Lucknow
34.	Zaigamuddin	Jt. Registrar, (Judicial)State public service Tribunal	Lucknow
35.	Ashok Kumar Verma	ADJ	Mahoba
36.	Vinod Kumar-III	ADJ(FTC)	Kairana (Muzaffar Nagar)
37.	Ramesh Chand	Cl. J. (S.D.)	Shrawasti
38.	Smt. Parul Anjor	Cl. J. (J.D.)	Unnao

Representations of the following Judicial officers for Stay of transfer have been allowed:

Sl. No.	Name of Officer S/Sri	Designation	Place of posting
1.	Piyush Chandra Srivastava	ADJ	Agra
2.	M.L. Vishwakarma	Cl. J. (S.D.)	Agra
3.	Ifaqt Ali Khan	ADJ	Aligarh
4.	Shyam Shanker (Upadhyay)	ADJ	Aligarh
5.	Ahmad Naseem	ADJ	Aligarh

6.	Smt. Poonam Sikand	ADJ(FTC)	Allahabad
7.	Nasir Ahmad-II	ADJ	Azamgarh
8.	Ram Shanker Verma-II	ADJ	Azamgarh
9.	Smt. Kalpana Mishra	ADJ	Barabanki
10.	Vijay Kumar Khattri	ADJ	Bareilly
11.	Arun Kumar Singh	ADJ	Bareilly
12.	Daya Shanker Tripathi	ADJ	Bareilly
13.	Ashok Kumar Mishra	ADJ	Bareilly
14.	Bharat Pandey	ADJ	Bareilly
15.	Adarsh Kumar Singh Kanaujia	ADJ(FTC)	Bareilly
16.	Lalta Prasad-II	ADJ(FTC)	Bareilly
17.	Smt. Sarla Rani	Cl. J. (J.D.)	Bijnor
18.	Arvind Kumar Jain	ADJ	Bulandshahr
19.	Virendra Kumar Tyagi	ADJ	Bulandshahr
20.	Lal Chandra-II	ADJ(FTC)	Chitrakoot
21.	Ram Krishna Gautam	ADJ	Faizabad
22.	Umesh Chandra-III	ADJ	Farrukhabad
23.	Smt. Mridula Kumar	ADJ(FTC)	Farrukhabad
24.	Kamla Singh Yadav	ADJ	Ghaziabad
25.	Smt. Jai Shree Ahuja	ADJ(FTC)	Ghaziabad
26.	Jai Krishna Tiwari	ADJ	Gorakhpur
27.	Amerika Singh	ADJ	Gorakhpur
28.	Praveen Kumar	ADJ	Jhansi
29.	Mohd. Ibrahim	Cl. J. (S.D.)	Jhansi
30.	Ravindra Nath Kakkar	ADJ	Kanpur Nagar
31.	Veer Nayak Singh	ADJ(FTC)	Kanpur Nagar
32.	Pankaj Kumar Upadhyay	ADJ(FTC)	Kanpur Nagar
33.	Dinesh Kumar Singh-II	ADJ	Lucknow
34.	Smt. Prem Kala Singh	ADJ	Lucknow
35.	Kamal Kishore Sharma	ADJ	Lucknow
36.	Ram Babu Sharma	ADJ(FTC)	Mathura
37.	Upendra Kumar	ADJ	Meerut
38.	Jai Prakash Singh-I	ADJ	Meerut
39.	Ram Naresh Maurya	Cl. J. (S.D.)	Meerut
40.	Smt. Manisha	Cl. J. (J.D.)	Meerut
41.	Lal Chandra Gupta	ADJ(FTC)	Mirzapur
42.	Bhoopendra Sahai	ADJ	Moradabad
43.	Hira Lal Kardam	ADJ	Moradabad

44.	Ashok Kumar-VII	ADJ(FTC)	Moradabad
45.	Ram Pyare	Cl. J. (S.D.)	Moradabad
46.	Musharraf Husain	ADJ	Muzaffar Nagar
47.	Rajesh Bhardwaj	Cl. J. (J.D.)	Budhana (Muzaffar Nagar)
48.	Amar Nath Singh	ADJ(FTC)	Raebareli
49.	Vijay Kumar Sharma	ADJ	Saharanpur
50.	Ganesh Mohan Sharma	ADJ	Saharanpur
51.	Smt. Adya Gupta	Cl. J. (J.D.)	Sonbhadra
52.	Arvind Kumar Mishra-II	Cl. J. (J.D.)	Musafirkhana (Sultanpur)

Remaining of the representations of Stay/Premature transfer have been rejected by the Court.

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Registrar General

No. 173 (i) /JR (S)/2008, Dated Allahabad: May 6, 2008.

Copy forwarded for information to:

1. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
2. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow.

Sd/-

Joint Registrar (Services)